

THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Un-numbered Company Appeal (AT) (Insolvency) No. ___/2018
(F.No.17/08/2018/NCLAT/UR/743

In the matter of:

Khenco Cranes and Machineries Appellant

Versus

Electrosteel Steels Ltd. & Ors. Respondents

Appearance: Shri Ramesh Kumar, Advocate for the Appellant.

27.09.2018

As prayed by learned Counsel, put up the case on 28.09.2018
before the Registrar Court.

(Abni Ranjan Kumar Sinha)
Registrar